

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:3302
ANSWERED ON:11.02.2014
INSURANCE SCHEME FOR FISHERMEN
Ram Shri Purnmasi

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the Government is implementing insurance schemes for the fishermen;
- (b) if so, the details and the present status thereof;
- (c) whether the Government proposes to enhance the present insurance coverage;
- (d) if so, the details thereof;
- (e) whether any step has been taken by the Government to improve the literacy rate and living standard of the community of fishermen in the country under the Centrally Sponsored and National Scheme of Welfare of Fishermen; and
- (f) if so, the details thereof?

Answer

THE MINISTER OF STATE FOR AGRICULTURE AND FOOD PROCESSING INDUSTRIES (DR.CHARAN DAS MAHANT)

(a) to (d): Yes Madam, The Central Sector Scheme - National Scheme of Welfare of Fishermen has a component on Group Accident Personal Insurance for fishermen. Under this component insurance cover for accidental death and permanent disability is provided to fishermen. Government has enhanced the insurance cover from existing Rs. 1 lakh for accidental death and Rs. 50000 for partial permanent disability to Rs. 2 lakh and Rs. 1 lakh respectively during 12th Plan..

(e) & (f): The Central Sector Scheme - National Scheme of Welfare of Fishermen does not provide for measures to increase literacy among the fishermen. However, the government aims at improving the standard of living of the fishermen by capacity building through training and by providing amenities such as low cost houses, drinking water facilities and relief during fishing ban period.